

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 108
(IB)-597(PB)/2017

IN THE MATTER OF:

Oriental Bank of Commerce	...	Applicant/Petitioner
Vs		
M/s. Sonear Industries Ltd. & Anr.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 24.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Respondent : Mr. Anirudh Bakhru, Ayush Puri, Advs. for R1

ORDER

In IA745/2021, Report filed is taken on record. Accordingly, IA745/2021 is hereby **disposed of**.

List all other pending applications for hearing on **24.03.2021**.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)